

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 785
TO BE ANSWERED ON- 08/02/2023

IMPLEMENTATION OF FOREST RIGHTS ACT (FRA)

785 SHRI SYED NASIR HUSSAIN:
DR. AMEE YAJNIK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of Individual Forest Rights (IFR) and Community Forest Rights (CFR) claims under the Forest Rights Act (FRA) rejected by the concerned administrations, State-wise in the last three years;

(b) the number of IFR and CFR claims rejected under the FRA, particularly for Scheduled Tribes (STs) and Other Traditional Forest Dwellers (OTFDs);

(c) the general grounds on which these applications/claims were rejected by the Administration, the details thereof; and

(d) the number of land pattas/rights granted under FRA to forest dwellers in the Union Territory of Jammu and Kashmir in the last financial year 2021-2022?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) to (c): As per Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (In short FRA) and rules made there under State Governments / UT Administrations are responsible for implementation of various provisions of the Act. As per information submitted by States Governments upto the month of November, 2022, the details of Individual Forest Rights (IFR) and Community Forest Rights (CFR) claims filed, titles distributed and claims rejected upto 30.11.2022 under FRA (State-wise) is at **Annexure-1**. The Ministry maintains cumulative figures, however, segregated data of Scheduled Tribes and Other Traditional Forest Dwellers is not centrally maintained. General reasons of rejections of claims as reported by State Governments include non-occupation of forest land prior to 13.12.2005, claim being made on land other than forest land, multiple claims, lack of sufficient documentary evidence etc. The states have been advised to review the cases where the claims have been rejected and verify that that rejection due to lack of sufficient documentary evidence is examined properly.

(d): Recognition of rights of Scheduled Tribe Forest Dwellers (STFDs) and Other Traditional Forest Dwellers (OTFDs), is at different stages of implementation after the FRA has been made applicable in the UT of Jammu and Kashmir since 2021. Cases of recognition of rights had not reached finality during 2021-22, as reported by the UT Administration. However as reported by J&K Administration, as on 31.1.2023, 4309 cases have been approved for recognition of rights.

Annexure -1 referred to in reply to part (a to c) of RSUSQ.No.785 for 08.02.2022

Statement of Claims received, titles distributed, claims rejected under The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 as on 30.11.2022:

S. No	States	No. of Claims received upto 30.11.2022			No. of Titles Distributed upto 30.11.2022			No. of claims rejected upto 30.11.2022		
		Individual	Community	Total	Individual	Community	Total	Individual	Community	Total
1	Andhra Pradesh	2,81,431	3,294	2,84,725	2,17,981	1,822	2,19,803	53,871	1435	55,306
2	Assam	1,48,965	6,046	1,55,011	57,325	1,477	58,802	NA/NR	NA/NR	NA/NR
3	Bihar	8,022	NA/NR	8,022	121	0	121	4215	NA/NR	4,215
4	Chhattisgarh	8,71,457	50,889	9,22,346	4,46,041	45,764	4,91,805	3,99,341	2951	4,02,292
5	Goa	9,758	378	10,136	472	13	485	42	NA/NR	42
6	Gujarat	1,82,869	7,187	1,90,056	91,686	4,597	96,283	57,054	2,243	59,297
7	Himachal Pradesh	2,746	275	3,021	129	35	164	47	NA/NR	47
8	Jharkhand	1,07,032	3,724	1,10,756	59,866	2,104	61,970	26,370	1,737	28,107
9	Karnataka	2,85,874	5,862	2,91,736	14,783	1,344	16,127	2,40,794	3,766	2,44,560
10	Kerala	43,889	940	44,829	27,637	190	27,827	12,183	301	12,484
11	Madhya Pradesh	5,85,326	42,187	6,27,513	2,66,609	27,976	2,94,585	3,10,508	12,191	3,22,699
12	Maharashtra	3,62,679	12,037	3,74,716	1,65,032	7,084	1,72,116	45,188	337	45,525
13	Odisha	6,29,913	15,430	6,45,343	4,54,454	7,706	4,62,160	1,42,231	0	1,42,231
14	Rajasthan	1,10,670	2,697	1,13,367	48,460	576	49,036	60,520	1,939	62,459
15	Tamil Nadu	33,755	1,082	34,837	8,144	450	8,594	9,407	86	9,493
16	Telangana	2,04,176	2,808	2,06,984	97,434	102	97,536	92,744	1,682	94,426
17	Tripura	2,00,557	164	2,00,721	1,27,931	101	1,28,032	68,785	63	68,848
18	Uttar Pradesh	92,577	1,162	93,739	18,049	861	18,910	74,460	301	74,761
19	Uttarakhand	3,587	3,091	6,678	184	1	185	3,403	3,090	6,493
20	West Bengal	1,31,962	10,119	1,42,081	44,444	686	45,130	87,333	9,254	96,587
TOTAL		42,97,245	1,69,372	44,66,617	21,46,782	1,02,889	22,49,671	16,88,496	41,376	17,29,872

NA/NR- Related figure is either not applicable or not reported
